Annexure–7

Name of the corporate debtor: **Parallex Décor PrivateLimited** **Date of commencement of CIRP:** **14-12-2023** **List of creditors as on:** **13-01-2024**

List of operational creditors (Government dues)

(Amount in Rs)

Sl. No.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditors	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	INCOME TAX DEPARTMENT	28.12.2023	1,51,770	1,51,770	Unsecured	NA	NA	NA	NA	NA	NA	NA	NA	
2	DEPARTMENT OF STATE TAX GOVERNMENT OF MAHARASHTRA, MUMBAI	22.04.2024	92,09,666	92,09,666	Unsecured	NA	NA	NA	NA	NA	NA	NA	NA	
3	EMPLOYEES' PROVIDENT FUND ORGANISATION REGlONAL OFFICE, KANDIVALI-EAST	20.062024	61,31,997	61,31,997	Unsecured	NA	NA	NA	NA	NA	NA	NA	NA	
	TOTAL			1,54,93,433										